

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that from **24<sup>th</sup> March, 2025 to 27<sup>th</sup> March, 2025:**

### **I**

The cause-list of monthly final hearing board, notified for the Month of **March 2025**, before the Hon'ble Division Bench comprising of the **Hon'ble Shri. Justice M.S. Karnik and the Hon'ble Ms. Justice Nivedita P. Mehta**, will be continued by the Hon'ble Division Bench comprising of the **Hon'ble Smt Justice Bharati H. Dangre** and the **Hon'ble Ms. Justice Nivedita P. Mehta** .

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 21.03.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**